

(b) The Joint Council of Delhi Teachers organisations in a memorandum has submitted the following demands;

- (i) Restoration of selection grade,
- (ii) Grant of selection grade after 8 years of service.
- (iii) Grant of selection grade to Vice-Principals and Principals.
- (iv) Grant of higher pay scales generally one level above -what has been recommended by the Fourth Central Pay Commission.

(c) The recommendations of the Empowered Committee are under examination.

Funds for games and sports in Rajasthan schools

2494. SHRI SANTOSH BAGRODIA: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to refer to the answer to Unstarred Questions 231 and 317 given in the Rajya Sabha on 25th February, 1987 and state the amount of money allocated for the State of Rajasthan for the compulsory sports and games in the schools in the Seventh Plan period and also for 87-88?

THE MINISTER OF STATE IN THE DEPARTMENTS OF YOUTH AFFAIRS AND SPORTS AND WOMEN AND CHILD DEVELOPMENT IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI-MATI MARGARET ALVA): 'Sports' being a State subject, it is primarily the responsibility of the State Governments to promote sports and games in their respective areas. The role of the Central Government is limited to supplementing the efforts of the State Governments in his direction by extending financial assistance under the various schemes operated by the Government of India. No specific amount is allocated to any State.

any of the schemes. Assistance as admissible is extended on receipt of proposals from different State Governments including the Rajasthan Government. The amount of assistance to be provided to the Government of Rajasthan during the year 1987-88 and during the Seventh Five Year Plan can only be determined after specific requests from that Government under various schemes of the Department have been received, scrutinised and found admissible for financial assistance.

Leprosy patients in the country

2495. PROF. B. RAMACHANDRA RAO:

SHRI ADINARAYANA REDDY;

SHRI G. SWAMY NAIK: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) what is the approximate number of leprosy patients in the country and the number of new cases detected every year, state-wise;

(b)¹ what are the highly endemic zones in which this disease is more prevalent;

(c) what strategies are adopted by the national leprosy eradication programme to bring all the endemic districts under intensive multi-drug treatment;

(d) what steps are being taken to augment the network of facilities for treatment and rehabilitation of the leprosy patients; and

(e) what arrangements have been made or are being made to provide preventive treatment in areas not so endemic?

THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMILY WELFARE (KUMARI SAROJ KHAPARDE): (a) There are